

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO.476
TO BE ANSWERED ON 28.03.2018**

RAILWAY PROJECTS IN BIHAR

**†*476. SHRI KIRTI AZAD:
DR. BHARATIBEN D. SHYAL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of under construction/pending Rail Over Bridges (ROBs)/Rail Under Bridges (RUBs) and manned/unmanned level crossing in Darbhanga, Bihar;**
- (b) whether the said railway projects are being carried out as per their respective time schedule;**
- (c) if so, the details thereof and if not, the reasons for delay in implementation of the said projects, project-wise;**
- (d) the number of sanctioned and ongoing ROBs/RUBs projects in Darbhanga, Bihar along with the present status thereof; and**
- (e) the time by which these projects are likely to be completed?**

ANSWER

MINISTER OF RAILWAYS AND COAL

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 476 BY SHRI KIRTI AZAD AND DR. BHARATIBEN D. SHYAL TO BE ANSWERED IN LOK SABHA ON 28.03.2018 REGARDING RAILWAY PROJECTS IN BIHAR

(a) to (e): Five (5) Road Over Bridges/Road Under Bridges are sanctioned on cost sharing basis with State Government of Bihar in Darbhanga.

Details of the same is as under:

S.No.	Name of Works	Comments
1.	Darbhanga-Laheriasarai Railway line in lieu of level crossing No.25-Spl.	All these Road Over Bridges are sanctioned on cost sharing basis. Consent for cost sharing has been obtained from State Government. General Arrangement Drawing (GAD) is under various stage of preparation/approval. Effort is being made to expeditiously start the work in consultation with State Government.
2.	Darbhanga Yard in lieu of level crossing No.26.	
3.	Darbhanga-Samastipur Railway line in lieu of level crossing No.21.	
4.	Darbhanga-Mohammadpur Railway line in lieu of level crossing No.2-Spl.	
5.	Darbhanga-Kakarghati Railway line in lieu of level crossing No.28	

ROBs/RUBs are being constructed in lieu of level crossings on cost sharing basis with State Govt. Normally, Railway undertakes construction of ROBs/RUBs in Railway portion whereas approaches are being constructed by State Govt. Generally, there is no problem of construction of ROBs/RUBs in Railway portion, however, construction of ROBs/RUBs on approaches depends upon many factors such as availability of land, removal of encroachments, fixing the alignment of approaches, allocation of requisite funds by State Governments etc. Therefore, it is not possible to fix the time schedule for construction of ROBs/RUBs projects.